

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-84/2003/11139 /A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Sri Satya Nath Sarma,
District & Sessions Judge,
Hojai.

Dated Guwahati the 22nd November, 2024.

Sub: **Station leave permission.**

Ref:- Your letter No. DJHj/24/3085 dtd. 19.11.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission from the evening of 22.11.2024 till the morning of 25.11.2024**. The next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-84/2003/11140 /A, dated , 22-11-24

Copy to:

1. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

Quia